

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.6377
TO BE ANSWERED ON 12.04.2017**

NEW CATERING POLICY

6377. SHRI RAJESH KUMAR DIWAKER:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that Railways will launch new catering policy in the coming year;**
- (b) if so, the details thereof;**
- (c) whether it is also a fact that in this new policy, the allotment quota for women in catering units aims to empower women economically; and**
- (d) the time by which the new policy will be implemented by the IRCTC along with the details thereof?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI RAJEN GOHAIN)

(a) & (b): New Catering Policy has already been notified on 27th February, 2017 with the objective to provide quality food to rail passengers by unbundling of catering services on trains. Indian Railway Catering and Tourism Corporation Limited (IRCTC) has been mandated to carry out the unbundling by creating a distinction primarily between food preparation and food distribution. In order to upgrade quality of food preparation, IRCTC shall be setting up new kitchens and upgrading existing ones. New Catering Policy, inter-alia, includes the following

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features for unbundling of catering services (i) IRCTC shall manage catering services on all mobile units. (ii) Meals for all mobile units will be picked up from the nominated kitchens owned, operated and managed by IRCTC. (iii) IRCTC will engage service providers from hospitality industry for service of food in trains. (iv) IRCTC shall not outrightly outsource or issue licenses for provision of catering services to private licensees. IRCTC shall retain the ownership and shall be fully accountable for all the issues pertaining to setting up and operation of the Base Kitchens and quality of food.

(c): Yes, Madam. 33% sub quota for women in allotment of each category of minor catering units at all category of stations has been provided in the new Catering Policy 2017.

(d): In compliance of provision in Budget 2016-17 that IRCTC would begin to manage catering services in a phased manner, new Catering Policy 2017 has come into effect on 27.02.2017 in supersession of Catering Policy 2010. The implementation and roll out plan will have essentially two sub components:- (i) Take over scheme for static /mobile units both departmental and licensee operated units. (ii) Unbundling implementation including identification of sectors and subsequent sequencing for takeover. Accordingly, in the first phase, IRCTC would take over 52 mobile units and 38 static units over the New Delhi – Mumbai (NDLS-BCT) route within the calendar year 2017 wherein contracts awarded by Zonal Railways through Standard Bid Document will be reassigned to IRCTC for starting the unbundling process.
